

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

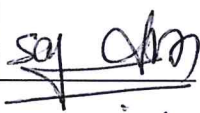
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.12/10/HDB//2017
NAME OF THE COMPANY	V.N.R Infrastructure Limited
NAME OF THE PETITIONER(S)	V.N.R Infrastructure Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s): (Secured creditors)

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. SAJITH	Adv	9908011277	

Heard Shri V.K. Sajith, Learned Counsel for the Respondent and sought some more time as he has received the copy of the Petition and material papers. The Learned Counsel for the Petitioner submit he has furnished all the copies of the file in the Registry today. Post the case on 10.10.2017.


Member (T)


Member (J)